Statement-II Details of cases registered under PC Act, 1988 and their disposal

Year	Number of cases registered	Out of Col. 2, No. of cases disposed from investigation	Out of Col. 2, No. of cases pending investigation as on 31.3.2013
1	2	3	4
2010	650	635	15
2011	600	516	84
2012	703	289	414
2013 (upto 31.3.201	3) 168	6	162

e-portal for RTI application

3318. SHRI A. ELAVARASAN: Will the PRIME MINISTER be pleased to state:

- whether the Department of Personnel and Training (DoPT), the nodal agency for implementation of RTI Act has decided to launch e-portal and people can file RTI application online by shelling out just ₹ 10/-;
 - (b) if so, the details thereof;
- whether the e-portal has extended to all Central Ministries and Departments; (c) and
 - if so, the details thereof? (d)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) Yes, Sir.

- RTI online Web Portal is a facility for Indian Citizens to file RTI application and first appeal online. The prescribed fee for RTI application can also be paid online through a payment gateway of State Bank of India.
 - (c) No, Sir.
- This facility at present is available only for Department of Personnel and (d) Training.